

SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors) Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 01-11-2023

S.No	Name of creditor	Details of claim received			Details of claim admitted				Amount of claim not admitted	Amount of any mutual dues, that may be set off	Amount of claim not covered in claim	% of Voting in CoC	Whether related party?	Amount covered by security interest	Amount covered by Guarantee	Amount of claim admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Guarantee	Amount of claim not covered in claim										
1	PUNJAB NATIONAL BANK	14-10-2022	₹ 1,19,60,47,376.00	Secured Financial Creditor	₹ 1,19,58,44,533.00		₹ 1,19,58,44,533.00	₹ 1,19,58,44,533.00			95.43%	NO				₹ 2,02,843.00		
	TOTAL		₹ 1,19,60,47,376.00		₹ 1,19,58,44,533.00		₹ 1,19,58,44,533.00	₹ 2,02,843.00			95.43%					₹ 2,02,843.00		

